

F. No. A-12011/6/2023-IIAC  
India International Arbitration Centre ("IIAC")  
Plot No. 6, Institutional Area,  
Vasant Kunj, New Delhi – 110070

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Date: 16.05.2026

**VACANCY CIRCULAR**

**Subject: Vacancy Circular regarding filling-up of various posts i.e. Assistant Registrar, Assistant Registrar (Accounts), Private Secretary, Executive Assistant/Assistant Section Officer (Accounts) on Deputation (on foreign service term basis) in India International Arbitration Centre ("IIAC") -reg.**

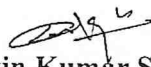
Dear Sir/Madam,

The India International Arbitration Centre ("IIAC") is a statutory autonomous body established under the India International Arbitration Centre Act, 2019.

2. IIAC is filling-up the following various posts i.e. Assistant Registrar, Assistant Registrar (Accounts), Private Secretary, Executive Assistant/Assistant Section Officer (Accounts) on Deputation (on foreign service term basis), at IIAC, New Delhi, initially for a period of three years. IIAC has already published Vacancy Circular in The Indian Express & Amar Ujala on 07.05.2026 and in the Employment News on 16.05.2026 (copy attached). The Last date for applying is 15.06.2026.

3. The vacancy details/eligibility criteria are available on the IIAC's website i.e. [www.indiaiac.org](http://www.indiaiac.org) under the caption/heading "Job Openings" and Vacancy Circular is enclosed for reference and wide publicity.

4. You are requested to give wide circulation/publication of the above Vacancy Circular in your Ministry/Organisation/Department.

  
(Navin Kumar Singh)  
Chief Executive Officer, IIAC

Encl: As above.

Copy to:-

- (i) Secretary, Department of Legal Affairs, Ministry of Law and Justice.
- (ii) Director (CS Division), Department of Personnel & Training, Lok Nayak Bhawan, New Delhi- with a request to post this circular on the website of DOPT.

- (iii) Dy. Secretary (Admin), Deptt. of Legal Affairs, Kartavya Bhavan-2, New Delhi.
- (iv) Technical Director, NIC, Deptt. of Legal Affairs with a request to upload the circular on Department website.
- (v) All Ministries/Departments of the Government of India with a request to give wide publicity in their Attached and Subordinate office, Autonomous bodies/Tribunals.
- (vi) All the State Governments/Administration of Union territories with a request to give publicity in their Departments/Offices.
- (vii) Registrar, Supreme Court of India, New Delhi with a request to give wide publicity in their office.
- (viii) Registrar, High Courts in all States/UT with a request to give wide publicity in their attached office and subordinate courts.
- (ix) Registrar, Principal and all Benches of Central Administrative Tribunal with a request to give wide publicity in their office.
- (x) Registrar, Principal and all Benches of National Company Law Tribunal with a request to give wide publicity in their office.
- (xi) Registrar, Principal and all Benches of National Company Law Appellate Tribunal with a request to give wide publicity in their office.

File No. A-12011/6/2023-IIAC

**India International Arbitration Centre (“IIAC”)**

Plot No. 06, Institutional Area,  
Vasant Kunj, New Delhi – 110070

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Dated: 08.05.2026

**CIRCULAR**

**Subject:- Inviting applications for filling up various posts on deputation (on foreign service term basis) in the India International Arbitration Centre (“IIAC/Centre”), New Delhi.**

The India International Arbitration Centre (“IIAC/Centre”) is an autonomous body set up at New Delhi under the India International Arbitration Centre Act, 2019.

2. India International Arbitration Centre (“IIAC/Centre”) invites applications for filling up the following vacancies (may vary at the time of selection) on deputation (on Foreign Service Terms basis) in the IIAC at New Delhi from amongst suitable and eligible officers as per the following requirements:-

S. No.	Name of the post and Scale of Pay	Number of vacancy	Eligibility criteria
1.	Assistant Registrar Level-9 in the pay matrix (Rs. 53100-167800)	01	Officers of the Central Government or State Government or Courts or Tribunals or Autonomous bodies,-  (a) (i) holding analogous post on regular basis; or  (ii) with three years regular service in the post in Level-8 of the pay matrix rendered after appointment thereto; or  (iii) with five years regular service in the post in Level-7 of the pay matrix rendered after appointment thereto; and

			<p>(b) possessing a degree in law from a recognized University or Institute.</p> <p><b>Desirable</b> - Two years experience in Arbitration Law.</p>
2.	<p>Assistant Registrar (Accounts)</p> <p>Level-9 in the pay matrix (Rs. 53100-167800)</p>	01	<p>Officers of the Central Government or State Government or Courts or Tribunals or Autonomous bodies,-</p> <p>(i) holding analogous post on regular basis;</p> <p>or</p> <p>(ii) with five years regular service as Assistant Accounts Officer or Auditor in Level-8 of the pay matrix rendered after appointment thereto;</p> <p>or</p> <p>(iii) with eight years regular service as Junior Accounts Officer or Senior Accountant or Accountant in Level - 7 of the pay matrix rendered after appointment thereto.</p> <p><b>Desirable</b> -</p> <p>(i) B.Com degree or equivalent from a recognised University or Institution.</p> <p>(ii) Having a pass certificate in subordinate accounts service or equivalent service conducted by any organized accounts department of the Central Government or training in Cash and Accounts work from the Institute of Secretariat Training &amp; Management.</p>
3.	<p>Private Secretary</p> <p>Level-8 of pay matrix (Rs. 47600-151100)</p>	04	<p>Officers of the Central Government or State Government or Courts or Tribunals or Autonomous bodies,-</p> <p>(a) (i) holding analogous post on regular basis;</p> <p>or</p> <p>(ii) holding the post of Court Master or Stenographer Grade C with two years regular</p>

			<p>service in Level - 7 of the pay matrix rendered after appointment thereto; and</p> <p>(b) possessing Bachelor's degree from a recognized University or Institution.</p>
4.	<p>Executive Assistant/ Assistant Section Officer</p> <p>(Accounts)</p> <p>Level-7 in pay matrix (Rs.44900-142400)</p>	01	<p>Officers of the Central Government or State Government or Courts or Tribunals or Autonomous bodies,-</p> <p><b><u>Essential</u></b> -</p> <p>(a) (i) holding analogous post on regular basis; or</p> <p>(ii) with five years regular service in the post in Level - 6 of the pay matrix rendered after appointment thereto; and</p> <p>(b) possessing a Bachelor's degree from a recognised University or Institution.</p> <p><b><u>Desirable</u></b> -</p> <p>(i) B.Com degree from a recognised University; or Institution.</p> <p>(ii) having a pass certificate in subordinate accounts service or equivalent exam conducted by any organized accounts department of the Central Government.</p> <p>(iii) having successfully completed training in Cash and Accounts work from the Institute of Secretariat Training and Management.</p> <p>(iv) Working knowledge of Computers.</p>

3. **Age Limit:-** The candidate should be below 56 years of age as on the closing date of the application.

#### 4. Period and other terms and conditions of deputation:

(i) The period of deputation including the period of deputation or contract, including period of deputation in another ex- cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.

(ii) The general terms and conditions of services at IIAC will be governed by the India International Arbitration Centre (Number of Posts and Recruitment of Registrar, Counsel and other officers and employees) Rules 2022 and guidelines of the Central Government.

(iii) The terms and conditions of deputation, including the pay and allowances shall be governed by the provisions laid down in the Department of Personnel & Training OM No. 6/8/2009-Estt. (Pay.II) dated 17th June 2010 and other orders/guidelines issued in this regard from time to time.

5. Eligible and willing candidate may apply to the India International Arbitration Centre ("IIAC/Centre") in prescribed format- **Annexure-I**.

6 Application in the prescribed format (Annexure-I) should reach to the India International Arbitration Centre ("IIAC"), Plot No .6, Institutional Area, Vasant Kunj, New Delhi-110070 on or before the last date of receipt of the application. **The last date of receipt of applications complete in all respects is 30 days from the date of publishing of advertisement in the Employment News.** Applications received after the last date shall not be entertained. Candidates who apply for the post will not be allowed to withdraw their candidature subsequently.

7. Cadre authorities/Head of Departments are requested to forward applications of eligible and willing candidates whose services can be spared on deputation immediately on their selection, accompanying the following documents latest within 15 days after the last date of submission of application by the candidate:-

(i) Attested copy of application in prescribed proforma - **Annexure-I**

(ii) Cadre Clearance Certificate from the Controlling Authority.

(iii) Statement giving details of Major/Minor penalties, imposed upon the Officer, if any. during the last ten (10) years - **Annexure-II**

(iv) Vigilance Clearance/Integrity Certificate - **Annexure-II**

(v) Photocopies of ACRS/APARS for the last five (05) years duly attested on each page by an officer not below the level of Under Secretary or equivalent.

8. While forwarding the application, it may also be verified and certified by the cadre controlling authority that the particulars furnished by the applicant are correct.

9. The India International Arbitration Centre ("IIAC/Centre") may, in exceptional circumstances, convene the meeting of the Selection Committee and/or consider a candidate without waiting for his/her cadre clearance certificate and other documents listed in the paragraph 7 of this circular.

However, the offer for appointment to such candidate, in case of selection, shall be issued only on receipt of requisite documents from the cadre, duly attested and complete in all respects.

10. The India International Arbitration Centre ("IIAC") reserves the right not to fill up all or any of the vacancies or to withdraw the circular at any time without assigning any reasons.

(Navin Kumar Singh)

Chief Executive Officer, IIAC

To,

(i) Secretary, Department of Legal Affairs, Ministry of Law and Justice.

(ii) Director (CS Division), Department of Personnel & Training, Lok Nayak Bhawan,

New Delhi- with a request to post this circular on the website of DOPT.

(iii) All Ministries/Departments of the Government of India with a request to give wide publicity in their Attached and Subordinate office, Autonomous bodies/Tribunals.

(iv) All the State Governments/Administration of Union territories with a request to give publicity in their Departments/Offices.

(v) Registrar, Supreme Court of India, New Delhi with a request to give wide publicity in their office.

(vi) Registrar, High Courts in all States/UT with a request to give wide publicity in their attached office and subordinate courts.

(vii) Registrar, Principal and all Benches of Central Administrative Tribunal with a request to give wide publicity in their office.

(viii) Registrar, Principal and all Benches of National Company Law Tribunal with a request to give wide publicity in their office.

(ix) Registrar, Principal and all Benches of National Company Law Appellate Tribunal with a request to give wide publicity in their office.

Copy also to:

(i) Dy. Secretary (Admin), Deptt. of Legal Affairs, Kartavya Bhavan-2, New Delhi.

(ii) Technical Director, NIC, Deptt. of Legal Affairs with a request to upload the circular on Department website.

ANNEXURE-I

APPLICATION FOR DEPUTATION (ON FOREIGN SERVICE TERMS) IN THE  
INDIA INTERNATIONAL ARBITRATION CENTRE, NEW DELHI

(Since this vacancy is to be filled up on deputation basis, private candidates are not eligible)

1.	Post applied for (Please mention name of the Post)				
2.	Name of the Candidate (in block letters)				
3.	Gender (Male / Female)	Affix passport size photo			
4.	Date of Birth (DD/MM/YYYY)				
5.	Date of Retirement (DD/MM/YYYY)				
6.	Adress for correspondence, mobile number and e-mail id				
7.	Education qualification (Graduation Level and above):				
	Examination Passed	University/Institution	Year of Passing	%Marks	Subjects
8.	(i) Date of Entry in Service / Initial appointment		Name of Organization		
8	(ii) Details of employment in chronological order (enclose separate sheet, duly authenticated by your signature, if the space below is insufficient)				
	Organization	Post Held	From to	scale of	Nature of Duties
9.	Complete office address along with telephone number of the present employer				
10.	Nature of the present employment: (Adhoc/Temporary/quasi-permanent/Permanent)				
11.	Present grade and date from which held on regular/substantive basis				
12.	Name of the Service, if belonging to Organized Service of the Central Government				

13.	Whether educational and other qualification required for the post are satisfied? (Yes/No)							
14.	If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same							
15.	If applied for more than one post, desired experience for all such posts may be indicated							
	Qualification/Experience Required	Qualification/Experience possessed by the officer						
	Essential							
	i)							
	ii)							
	iii)							
	Desired							
	i)							
	ii)							
	iii)							
16.	In case the present employment is held on deputation /contract basis, please state	<table border="1"> <tr> <td>Date of Initial appointment:</td> <td></td> </tr> <tr> <td>Period of appointment on deputation/contract:</td> <td></td> </tr> <tr> <td>Name of the parent office/organization to which you belong:</td> <td></td> </tr> </table>	Date of Initial appointment:		Period of appointment on deputation/contract:		Name of the parent office/organization to which you belong:	
Date of Initial appointment:								
Period of appointment on deputation/contract:								
Name of the parent office/organization to which you belong:								
17.	Training/Courses attended:							
18.	Details of awards/honours/appreciation							
19.	Additional information, if any, which you would like to furnish in support of your suitability for the post. Enclose a separate sheet, if the space is insufficient:							

Date:

Place:

(Signature of the Candidate)

**Name:**

**Contact No:**

**Email Id:**

Certified that the service particulars given by the applicant have been verified from his/her service records and found to be correct.

**Signature with seal of the Competent Authority**

**Annexure-II**

**To be filled up by the cadre controlling authority**

Office of \_\_\_\_\_

F. No. \_\_\_\_\_

1. The applicant Shri/Smt./Ms.....  
if selected, will be relieved immediately for a period of three years. (The lending department may relieve an officer for a lesser period as per their own policy/rules, which should not be less than one year in any case).
2. Certified that the particulars furnished by the officer have been checked from available records and found correct.
3. Certified that the applicant is eligible for the post applied as per condition mentioned in the circular/advertisement.
4. Integrity of the applicant is certified.
5. No vigilance case is pending/contemplated against the officer.
6. It is certified that not penalty has been imposed on the applicant during the last 10 years (alternatively, penalty statement during the last 10 years may be enclosed).
7. Attested photocopies of up-to-date ACRs/APARs for the last 5 years are enclosed. Photocopies of ACRs/APARs have been attested on each page by an officer not below the rank of Under Secretary or equivalent.

**Signature**

**Name, Designation & Tel. No. of the forwarding officer**

**(Office Stamp)**

Date:

Place:

SIGNS OF ABNORMALITIES DETECTED IN FOETUS

HC raps R/ML doc panel after it asks woman to continue 27-wk pregnancy

Sohini Ghosh New Delhi, May 6

THE DELHI High Court Wednesday ordered Dr Ramesh Kumar...

abnormalities, endangering her physical and mental health.

On May 4, when the plea came up for hearing before Justice Purneshwara Kaur...

WHAT THE LAWS SAY

MEDICAL TERMINATION OF Pregnancy (MTP) Act allows termination of pregnancy up to 24 weeks...

THE ACT provides that the length of pregnancy won't apply in cases of substantial foetal abnormalities diagnosed by a Medical Board.

MTP Act and guidelines thereunder by the team of doctors... The court order required the medical board to opine regarding the feasibility of termination...

stated that the termination of the pregnancy is necessitated as there exists several foetal abnormalities.

The board comprised Dr Preeti Saxena and Dr Jyoti Ghosh from RML's Department of Obstetrics...

Noting the risk of death of the foetus, as was submitted by the petitioner, Justice Kaur noted...

Justice Kaur orally remarked that the Supreme Court has "very clearly said that reproductive autonomy has to be put on a higher pedestal".

Addressing the Centre's counsel, Justice Kaur said orally, "Either they (the medical board) have to say yes to termination or they disagree with private doctors' opinion suggesting termination..."

SEVERAL DEADLINES HAVE BEEN MISSED

Bhairon Marg Underpass 5 likely to open in Feb next year

Express News Service New Delhi, May 6

AFTER SEVERAL missed deadlines and delays, the last leg of the Pragati Maidan Integrated Transit Corridor...

Public Works Department (PWD) minister Parvesh Sahib Singh said that the work on the stretch has been resumed and is going in full swing.

The 10-metre-long Underpass was supposed to be completed and inaugurated along with the Pragati Maidan tunnel and other underpasses on this stretch as part of the Pragati Maidan Integrated Transit Corridor redevelopment project.

Deadlines & delays

Currently, traffic is being managed with temporary diversions and barricading.

FINAL HURDLE was cleared after an NOC was received from Indian Railways.

WORK ON project pending since 2023

and fluctuations in the Yamuna water level, it was delayed.

In 2023, the work was halted after precast concrete boxes, pushed beneath the active railway line using a 'box-pushing' method, sank due to flooding caused by the Yamuna.

MAN KILLED IN UTTAM NAGAR ON HOLI

'Of 20 named in chargesheet, 10 assaulted youth, rest provoked'

Alak Singh New Delhi, May 6

ONE OF THE 20 people allegedly involved in the murder of 26-year-old Tarun Turlia in Uttam Nagar on Holi this March...

On Sunday, the Delhi Police filed a 550-page chargesheet before a city court in connection with the murder on March 4, naming 20 accused, including...

At least 10 of them attacked him, leaving him critically injured, police said.

While the accused fled the spot after the attack, Tarun was taken to a hospital where he succumbed to his injuries the next day, police said.

Police later arrested 16 people and apprehended two juveniles. Of the 20 accused named in the chargesheet, 17 are related to each other, while three are family friends, police also said.

He added that the investigation and efforts started there after the accused were arrested.

Now, automated e-challan system across IGI Airport road network

Express News Service New Delhi, May 6

TO STRENGTHEN THE traffic discipline and improve road safety across the Indira Gandhi International (IGI) Airport...

streets, with another 35 set to be implemented soon. The system will automatically detect traffic violations such as speeding, illegal parking, wrong-side driving, triple riding, riding without a helmet, stop-line violations and red-light jumping.

The cameras have been deployed at high-traffic points like Central Spine Road, Cargo Terminal area, Rangpuri, Central Hotel Junction, Aerocity, NSG Junction and Terminal 1 exit road.

Subway to link Delhi Airport terminals 2 & 3

Express News Service New Delhi, May 6

FOR EASIER, faster and more comfortable transfer between Terminal 2 and Terminal 3, a new pedestrian subway is being built at Indira Gandhi International (IGI) Airport.

The pedestrian subway is likely to open for commuters by the end of this year.

operation and maintenance costs of the subway, including electrical and mechanical aspects, lift and escalator, Automatic Fare Collection (AFC) systems, CCTV surveillance, security, IT systems and staff.

The subway will be constructed using the 'box-pushing' method, said officials. In this method, vertical excavation or large-scale digging is not required. It is much faster than the conventional 'cut and cover' technology used generally for subway construction.

The average daily footfall at T2 is 38,000-42,000 while it is 11-14 lakh at T3, as per airport officials.

The Delhi Metro will build system

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Recruitment Notice. Offline applications are invited by the Director, SGGPIMS, Lucknow, from eligible Officers from Police Departments of Central/State/Union Territory Governments or Officers from Para Military/Military Forces to fill the following Group A post on Deputation at SGGPIMS, Lucknow.

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Table with columns: S.No., Name of the Post, Pay Matrix (as per 7th CPC), No. of Posts, Essential Qualification and Experience.

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Table with columns: Name of post, No. of Post, Mode of Recruitment & other eligibility Criteria, Remarks.

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Recruitment Notice. In Advt. No. 105/Rec/2026-27 dated 07.03.2026 for the post of Medical Physicist (Radiation Therapy & Radiodiagnosis)...

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Walk-In-Interview for Specialist Medical Officers & General Duty Medical Officers in SSN on contractual basis. 1. Specialist Medical Officers

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Recruitment Notice. In Advt. No. 105/Rec/2026-27 dated 07.03.2026 for the post of Medical Physicist (Radiation Therapy & Radiodiagnosis)...

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Walk-In-Interview for Specialist Medical Officers & General Duty Medical Officers in SSN on contractual basis. 2. General Duty Medical Officers

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Recruitment Notice. In Advt. No. 105/Rec/2026-27 dated 07.03.2026 for the post of Medical Physicist (Radiation Therapy & Radiodiagnosis)...

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Walk-In-Interview for Specialist Medical Officers & General Duty Medical Officers in SSN on contractual basis. 3. Specialist Medical Officers

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Recruitment Notice. In Advt. No. 105/Rec/2026-27 dated 07.03.2026 for the post of Medical Physicist (Radiation Therapy & Radiodiagnosis)...

Sanjay Gandhi Postgraduate Institute of Medical Sciences

Walk-In-Interview for Specialist Medical Officers & General Duty Medical Officers in SSN on contractual basis. 4. Specialist Medical Officers





**निष्पादन प्रबंधन  
महानिदेशालय**  
**Directorate  
General of  
Performance  
Management**

अप्रत्यक्ष कर एवं सीमा शुल्क  
Indirect Taxes &  
Customs

5 वीं मंजिल, द्रुम श्याम भिन्नाम,  
आर्टी पी. पवन, आर्टी पी. इस्टेट,  
5th Floor, Drumi Shyam  
Building, I.P. Bhawan, I.P.  
Estate,  
नई दिल्ली / New Delhi-110002

**Extension of Closing  
Date of Notice**

With reference to this Directorate's advertisement, seeking applications for the post of AAD on deputation basis published in the Employment Newspaper dated 28th March to 03rd April, 2026, it is hereby informed that the closing date of receipt of application i.e. 12.05.2026 has been extended further by 15 days i.e. upto 27.05.2026, by the competent authority.

Other terms and conditions of the original advertisement remain unaltered, which is available on CBIC's website, www.cbic.gov.in, and https://dgpm.gov.in.

Ravindra Singh  
Deputy Director (Cadre)  
EN 7/72

**IIAC INDIA INTERNATIONAL  
ARBITRATION CENTRE**

Plot No. 06, Institutional Area, Vasant Kunj,  
New Delhi-110070

Advt. No. A-12011/6/2023-IIAC Date: 08.05.2026

**Recruitment Notification  
Inviting Applications for Filling  
up of the Various Posts at India  
International Arbitration Centre  
("IIAC") on Deputation Basis**

IIAC, a statutory body established by an act of Parliament, New Delhi invites applications from Indian nationals for filling up following posts on deputation basis:

Sr. No.	Name of the Post	Number of Post	Level of Pay (VII CPC)
1.	Assistant Registrar	01	Level-9
2.	Assistant Registrar (Accounts)	01	Level-9
3.	Private Secretary	04	Level-8
4.	Executive Assistant/ Assistant Section Officer (Accounts)	01	Level-7

Details of qualification, experience and other terms and conditions may be checked on [www.indialac.org](http://www.indialac.org)

**Chief Executive Officer, IIAC**

EN 7/55

**भारत सरकार  
वाणिज्य एवं उद्योग मंत्रालय,  
वाणिज्य विभाग विकास आयुक्त  
का कार्यालय, जयपुर विशेष आर्थिक क्षेत्र,  
सीएफसी भवन, सीतापुरा, जयपुर - 302022**  
Government of India  
Ministry of Commerce & Industry,  
Department of Commerce  
Office of the Development Commissioner,  
Jaipur Special Economic Zone CFC Building,  
Sitapura, Jaipur - 302022  
Website: [www.jalpursez.gov.in](http://www.jalpursez.gov.in)  
Phone No. 0141-2770250 / 2770066

File No. JSEZ/Admn/06/2022-23/51 Dated: -17.04.2026

**VACANCY ADVERTISEMENT**

With reference to Vacancy Advertisement dated 18.09.2025 applications from willing and eligible candidates for filling up the following posts, on deputation basis, in Special Economic Zones under the jurisdiction of Development Commissioner, NSEZ, Noida:-

Sr. No.	Name and pay scale of the post	No. of post & Station
1.	Preventive Officer (Group-B) (Rs. 9300-34800/-) Grade Pay Rs. 4500/- equivalent to Level 7 of the Pay Matrix under 7th CPC	01 (Jaipur SEZ)

The last date for receipt of applications through proper channel for filling up the posts on deputation basis in Jaipur Special Economic Zone under the jurisdiction of Development Commissioner, NSEZ, Noida vide this office Vacancy Advertisement No. JSEZ/Admn/06/2022-23/443 dated 18.09.2025 as published in Employment News dated 11.10.2025 to 17.10.2025 & JSEZ/Admn/06/2022-23/826 dated 27.02.2026 as published in Employment News dated 14.03.2026 to 20.03.2026 is hereby extended for another 30 days from the date of publication in the Employment News. All other terms including eligibility conditions as conveyed earlier shall remain unchanged.

(Noman Hafiz)  
Dy. Development Commissioner

EN 7/76

No. 30/1/2022-ORT  
Government of India  
Ministry of Finance

**Department of Financial Services**

In continuation to advertisement dated 02.03.2026 and 09.04.2026 whereby applications from eligible candidates were invited from eligible and willing candidates for filling up the vacancy of Central Registrar, Managing Director & Chief Executive Officer in the pay matrix 14A (Rs. 1,76,800 to 2,24,000/-) on deputation basis in Central Registry of Securitisation Asset Reconstruction and Security Interest of India, the last date for the receipt of duly filled in applications with all the requisite documents in this Department through proper channel has been further extended up to 19.05.2026. The website of Department of Financial Services (<https://financialservices.gov.in/beta/en/vacancies>), may be visited for more details.

(S.D Sharma)

Under Secretary to the Government of India  
New Delhi, dated, the 30th April, 2026 EN 7/5



**National Institute of Ayurveda**

Deemed-To-Be-University  
(Ministry of Ayush, Govt. of India)  
Jorawar Singh Gate, Amer Road  
Jaipur-302002  
Website: [www.nia.nic.in](http://www.nia.nic.in)

**VACANCY NOTIFICATION NO. 1/2026**

Online Applications are invited for the following posts for NIA, Panachkula: Professor (14 Posts), Associate Professor (14 Posts), Assistant Professor (6 Posts), all in different Subjects, Medical Officer (1 Post), Deputy Director (Admn. & Fin.) (1 Post), Accountant (1 Post), Nursing Officer (1 Post) & Librarian (1 Post); and for the following posts for NIA, Jaipur: Assistant Professor (5 Posts), Panchakarma Valdyia (1 Post), Radiologist (1 Post), Junior Translation Officer (1 Post), Accountant (1 Post) and Pharmacist (1 Post). All Details like Subjects, Reservations etc. are available in the Website of the Institute: [www.nia.nic.in](http://www.nia.nic.in). Applications are to be filed Online only in the Website of the Institute. The Date of Starting of Online Filing of Applications is 11-5-2026 The Closing Date for Online Filing of Application is 20-6-2026. The Institute reserves the right to increase or decrease the number of vacancies, to withdraw the vacancy of any or all posts and to reject any or all applications without assigning any reason, whatsoever.

(JP SHARMA)

EN 7/64

JOINT DIRECTOR (ADMN.)

F.No. A-35021/2/2025-Admn.I (LD)  
Government of India  
Ministry of Law and Justice  
**Legislative Department**

Legislative Department proposes to fill up two posts (one by deputation and other by deputation/absorption) of Proof Reader, Group 'C', Non-Gazetted, Ministerial post in Level 5 (Rs.29,200-92,300/-) in the pay matrix. The eligibility criteria and other details are available on the website of the Department i.e., <https://www.legislative.gov.in/>

offerings/vacancies. Interested and eligible candidates may submit their application as per proforma available on the website within 60 days from the date of publication of this advertisement.

(Bhoopendra Singh Bisht)  
Under Secretary to the Govt. of India  
Legislative Department  
Work Hall No. 24049, 4th Floor  
Karlavya Bhawan 02, New Delhi-110001

EN 7/35

Email: [admin11d@nic.in](mailto:admin11d@nic.in)